

Annexure-5														
Name of the Corporate Debtor: CL Engineering Equipment (India) Private Limited; Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on: 10-04-2023														
List of Operational Creditors (Government Dues) (Amount in ₹)														
Sl No	Details of Claimant		Details of Claims received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	whether lien/ attachment removed? (Yes/ No)	% share in total amount of claims admitted					
1	Deputy Commissioner of Commercial Taxes	Commercial Taxes	24-01-2022	45,74,653.00	45,74,653.00	Unsecured	0	NO	1.83%	NIL	NIL	NIL	NIL	Claims submitted during CIRP accepted as per Reg 12(c)
2	Commercial Tax Officer	Commercial Taxes	20-01-2022	19,31,715.00	19,31,715.00	Unsecured	0	NO	0.77%	NI	NI	NI	NI	Claims submitted during CIRP accepted as per Reg 12(c)
				65,06,368	65,06,368				2.60%	0	0	-	0	
	Total													

10 APR 2023



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KAMAL PRAKASH SINGH  
LIQUIDATOR  
IP Registration No.- IBBI/IPA-001/IP-P-01722/  
2019-20/12653